

Business Standard

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FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF INFAR TIE-UP PVT. LTD.		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	INFAR TIE-UP PVT. LTD.
2.	Date of incorporation of corporate debtor	31/08/1994
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs RoC-Kolkata- West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB1994PTC064877
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 34/1Q Ballygunge Circular RD, Kolkata, WB-700019 IN
6.	Date of closure of Insolvency Resolution Process	26/08/2022
7.	Liquidation commencement date of corporate debtor	Date of Order 26/08/2022 Date of receipt of the order by the Liquidator 10/09/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Manish Jain Registration No.: IBBI/IPA-001/IP-P00582/2017-2018/11023
9.	Address and e-mail of the liquidator, as registered with the Board	Manish Jain Manish Mahavir & Co. 2B, Grant Lane, Room No. 303, 3rd floor, Bajrang Kunj, Kolkata-700012. manishmahavir@gmail.com Mobile No.: 9830248684 / 8582806221
10.	Address and e-mail to be used for correspondence with the liquidator	Manish Mahavir & Co. 2B, Grant Lane, Room No.303, 3rd floor, Bajrang Kunj, Kolkata-700012. manishmahavir@gmail.com/ liquidation.infartieup@gmail.com Mobile No.: 9830248684 / 8582806221
11.	Last date for submission of claims	25/09/2022

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **INFAR TIE-UP PVT. LTD. on 26/08/2022 (Date of receipt of the order by the Liquidator 10.09.2022).**

The stakeholders of **INFAR TIE-UP PVT. LTD.** are hereby called upon to submit their claims with proof on or before 25/09/2022, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Manish Jain

Date :11.09.2022
Place : Kolkata

IBBI/IPA-001/IP-P00582/2017-2018/11023
2B, Grant Lane, Room No. 303, 3rd floor, Bajrang Kunj, Kolkata-700012

একদিন

এগিয়ে চলার সঙ্গী

ট-টোয়েন্টি বিশ্বকাপে নেওয়া হোক ধোনির দলের বোলারকে: গাওস্কার

নেমারের গোল অভিযান চলেছে, জয় পিএসজির

কলকাতা ১২ সেপ্টেম্বর ২০২২ ২৬ ভাদ্র ১৪২৯ সোমবার ষোড়শ বর্ষ ৯৩ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata, 12.09.2022, Vol.16, Issue No.93 8 Pages, Price 3.00

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কলকাতা, ১২ সেপ্টেম্বর ২০২২



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